**FORM 27**

THE PATENTS ACT, 1970  
(39 of 1970)  
AND  
THE PATENTS RULES, 2003  
No Fee  

STATEMENT REGARDING THE WORKING OF PATENTED INVENTION(S)  
ON A COMMERCIAL SCALE IN INDIA  
[See section 146(2) and rule 131(1)]

| 1. Insert name, address, nationality, patent number(s). | I/ We, the Patentee(s)/ Licensee …………., in respect of patent number(s)………………, furnish this statement,  
(Explanation: One form may be filed in respect of multiple patents, provided all of them are related patents and are granted to the same patentee(s)). |
<table>
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<td>2. State the financial year to which the statement relates.</td>
<td>in respect of the financial year ………</td>
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<tr>
<td>3. Worked / not worked. Please state whether each patent in respect of which this form is being filed is worked or not worked.</td>
<td>Patent Number(s)</td>
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| 4. If not worked, please tick the appropriate reasons | ☐ Patented Invention is under development/ commercial trial  
☐ Patented Invention is under Review/approval with Regulatory authorities  
☐ Exploring commercial licensing  
☐ Any other, may specify: |
| 5. Whether the patent is available for licensing | ☐ YES  
☐ NO  
In case of YES, would you be interested in receiving communications from any person interested in seeking a license. If so, kindly provide contact details as below:  
Email address: …………  
Contact Number: ………… |
| 6. To be signed by Patentee(s) / Licensee / Authorised Agent furnishing the statement. | The facts and matters stated above are true to the best of my/ our knowledge, information and belief.  
Dated this ……… day of ………… 20…… |
| | Signature(s) …………………………… |
| | To  
The Controller of Patents,  
The Patent Office,  
at ……………… |